

**HIGH COURT OF TRIPURA
AGARTALA**

No.11(26)-HC/2021/4974-76

Dated, Agartala, the 9th March, 2021

NOTIFICATION

The Hon'ble High Court has been pleased to declare and publish the final result of the candidates, category wise, according to marks obtained by them in the Written Examination held on 24.01.2021 and Driving Test followed by Viva Voce held on 07.03.2021 for filling up the **3(three) vacant posts of Driver** in connection with the Advertisement dated 20.08.2019 of the High Court of Tripura;

In the **ST category**, the name of the selected candidate is as follows;

Shri Maykendru Debbarma (Roll No.349)

The following 2(two) ST category candidates, as per merit, are kept in *panel*;

1. Shri Falen Babu Tripura (Roll No.136)
2. Shri Suraj Debarma (Roll No. 310)

In the **UR category**, the name of the selected candidate is as follows;

Shri Jiban Debnath (Roll No.392)

The following 2(two) UR category candidates, as per merit, are kept in *panel*;

1. Shri Samarjit Singha (Roll No.334)
2. Shri Sayan Paul (Roll No.129)

In the **SC category**, the name of the selected candidate is as follows;

Shri Amal Chandra Das (Roll No.217)

The following 2(two) SC category candidates, as per merit, are kept in *panel*;

1. Shri Abhijit Das (Roll No.142)
2. Shri Haripada Sukla Das (Roll No.288)

The above panel of the candidates will remain valid for a period of 1(one) year w.e.f. 09.03.2021.

Sd/-

(D. M. Jamatia)

Registrar General

Copy to:

- ✓ 1. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the same in the Official Website of the High Court;
2. Notice Board.


Registrar General